

Customs, Excise and Service Tax Appellate Tribunal
169, A.J.C. Bose Road, Bamboo Villa, 7th Floor, Kolkata-700014
Website : www.cestat.gov.in
SINGLE MEMBER Appeal Branch
CAUSELIST

COURT No. : 2


Dated : 15/11/2017

Time : 10:30

Day : Wednesday

CORAM: Shri P.K. Choudhary, Hon'ble Judicial Member

<u>S.No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
			<u>STAY MATTERS</u>		
1	E/Stay/76123/2017 E/76589/2017	C.C.E. & S.T. - Rourkela	STEEL AUTHORITY OF INDIA LTD	DR/IP	
			<u>REGULAR MATTERS</u>		
2	E/72062/2013 E/CO/70386/2013	Coms. C. Ex , Kol - VII	CENTURY PLYBOARDS (I) LTD.	IP/DR	
3	E/75212/2017 E/CO/75383/2017	C.C.E. & S.T. - Rourkela	ZION STEEL LTD	DR/IP	
4	E/75283/2017	CENTURY PLYBOARDS INDIA LTD	C.C.E., Kolkata-V	IP/DR	
5	E/76074/2017	C.C.E. & S.T. - Durgapur	ADHUNIK INDUSTRIES LTD	DR/IP	
6	E/76827/2017	C.C.E., Kolkata-II	BINAPANI INDUSTRIES	DR/IP	



Deputy Registrar
(SINGLE MEMBER Appeal Branch)